

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. C / 67 / 2006

Date of Hearing : **16 March, 2021**

Shri. Zarap Irani	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Appeal No. C / 73 / 2006

Shri. Anand T. Kusre	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Appeal No. C / 147 / 2006

Ravindra Prakash Srivastava	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Appeal No. C / 148 / 2006

M Sundaraman	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Appeal No. C / 288 / 2006

Shri. Rakesh Yadav	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Appeal No. C / 1260 / 2006

ICICI Bank Ltd.	Versus	Appellant
CC (IMPORT) MUMBAI		Respondent

Present for the Appellant : None

Present for the Respondent : Md. Shamshad Alam, Additional Commissioner (AR)

ORDER

Registry to check up status of order dated 01.07.2019 in the linked matter and give a report before next date of hearing. Matter to be listed on 04/05/2021.

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)